

**GOVERNMENT OF HIMACHAL PRADESH
DEPARTMENT OF HOME**

**FILLING UP OF POST OF MEMBERS IN THE HP HUMAN RIGHTS
COMMISSION NOTICE INVITING APPLICATIONS**

The Government of Himachal Pradesh invites applications (in five sets), in sealed cover, for filling up of following posts in Himachal Pradesh State Human Rights Commission, so as to reach the O/o the Addl. Chief Secretary (Home) to the Government of Himachal Pradesh, Shimla-171002 latest by 05:00PM on or before 31-01-2025.

Sr. No.	Name of the Post	Number of Posts	Eligibility	Pay and allowances	Term of Office
1.	Member	01	Who is, or has been, a Judge of a High Court or District Judge in the State with a minimum of seven years experience as District Judge.	The Member shall be paid salary equal to last pay drawn minus pension and allowance at the same rates as are admissible to judge of the High Court.	A person appointed as Member shall hold office for a term of three years from the date on which he enters upon his office and shall be eligible for re-appointment. Provided that no Member shall hold office after he has attained the age of seventy years. On ceasing to hold office, a Member shall be ineligible for further employment under the Government of a State or under the Government of India.
2.	Member	01	Persons having knowledge of or practical experience in the matters	The Member shall be paid salary equal to last pay drawn minus pension and allowance	A person appointed as Member shall hold office for a term of three years from the date of which he enters upon his office and shall be eligible for re-

			relating to human rights.	at the same rates as are admissible to judge of the High Court.	appointment. Provided that no Member shall hold office after he has attained the age of seventy years. On ceasing to hold office, a Member shall be ineligible for further employment under the Government of a State or under the Government of India.
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The applications should be super-scribed as "Application for the Post of Judicial/Administrative Member of the HP State Human Rights Commission" Whereafter search/selection committee as prescribed in the Act, shall take further necessary action. The advertisement is also available on the Official Website of Home Department HP Government.

Sd/-
Chief Secretary to the
Govt. of Himachal Pradesh